

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

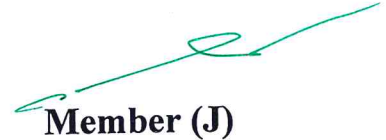
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 80/BB/ 2017	-	For hearing	230/ 232	Allterrain Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<b>P.K. Ramesh</b> 9448289774	Petitioner	S. Ratakonda

**ORDER**

PCS for Petitioner Company is present. Matter is listed on the request of PCS for Petitioner Company. Earlier this Tribunal ordered for publication in **Deccan Herald**, English Daily Bangalore Edition and in **Hosa Digantha**, Kannada Daily news paper in Mangalore Edition. Now PCS for Petitioner Company, requesting the Tribunal to modify the order of publication on the ground that, publication in Deccan Herald is expensive and **Hosa Digantha**, Kannada Daily Mangalore Edition, whereas Head office of the Company is in Bangalore. On the request of PCS for Petitioner Company, order of this Tribunal on 22/11/2017 with regard to the publication is modified, we order for publication in **Deccan Chronicle** English Daily Bangalore Edition and in **Hosa Digantha**, Kannada Daily news paper in Bangalore Edition. The original date is fixed on 05/01/2018. List it on 05/01/2018.

  
**Member (T)**

  
**Member (J)**